to be kept in reserve for ASIAD 82 instead of allotting them to the persons registered under the self-financing scheme; and

(b) if so, what are the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH); (a) No, Sir,

(b) Does not arise.

Foreign Assistance for providing drinking water in villages in Andhra Pradesh

602. SHRI N. P. CHENGALRAYA NAID**U**:

SHRI K. L. N. PRASAD:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether the Government of Andhra Pradesh has sought the Central Government's intervention to get foreign assistance of Rs. 75 crores for providing drinking water in the 11,000 villages affected by Fluoride;
- (b) if so, what is the reaction of the Central Government thereto;
- (c) when a final decision in this regard is likely to be taken;
- (d) whether the Central Government have also agreed to provide some Central assistance in this behalf;
  - (e) if so, to what extent; and
  - (f) if hot, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) In October, 1981, a letter was received from the Government of Andhra Pradesh enquiring whether external aid would be available for the Scheme to pro-

vide drinking water to 400 fluoride affected villages, the estimated cost being Rs. 25 crores.

- (b) and (c) The Government of Andhra Pradesh was informed in November, 1981 that efforts would be made to obtain aid for these villages.
- (d) to (f) The provision of drinking water facilities is the responsibility of the State Governments and funds for this purpose are provided in the State Plans. However, financial assistance is given under the Centrally Sponsored Accelerated Rural Water Supply Programme to supplement the resources of the State Governments to provide potable water to identified problem villages. During the year 1980-81, a sum of Rs. 436.23 Jakhs was released to the Government Andhra Pradesh under the Centrally Sponsored Accelerated Rural Water Supply Programme. During the year 1981-82 a sum of Rs. 326.75 lakhs has been released. These amounts can be utilised to provide drinking water to the problem villages which include those affected by fluoride.

## Ownership to the Allottees of DDA: Flats

## 603. SHRIMATI HAMIDA HABIBULLAH:

SHRIMATI RATAN KUMARI:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether there is any proposal under Government's consideration to bring forward legislation to give ownership to the allottees of DDA flats; and
- (b) if so, what are the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No. Sir.

(b) Does not arise.